## <u>COURT-II</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 256 OF 2015**

Dated: 19<sup>th</sup> September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation .... Appellant(s)

Versus

Delhi Transco Limited & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Vishnu S. Pillai

For Mr. S.K. Chaturvedi for R-1

Mr. R. B. Sharma for R-3

## ORDER

As the matter was not reached, post this matter for hearing on <u>22.10.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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